

Sports Policy for inculcating the habit of physical exercises in youth; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b). Yes, Sir. To involve youth in physical exercises, the Sports Authority of India is operating various Schemes like Sports Project Development Area, Sports Hostels, national Sports Talent Contest, SAG Schemes, as well as the Schemes of Regional Coaching Centres and District Coaching Centres through the State Governments. The Scheme of Bharatiyam, i.e., Mass Physical Exercise programme, is also in operation in the school sector. In this Scheme, so far a total number of 47,50,000 students and 42,800 teachers have been trained.

Sites of Archaeological Importance in Gujarat

2315. SHRI HARISINH CHAVDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a number of sites of archaeological importance have recently been found in the State of Gujarat;

(b) if so, the details in this regard; and

(c) the action Government propose to take to preserve those sites?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c). As a result of preliminary explorations carried out by Archaeological

Survey of India, several sites have recently been found in the state of Gujarat datable to Pre-Historic, Chalcolithic, historical and medieval periods, containing different types of pottery and antiquities.

However these sites are not considered to be of national importance, hence the Central Government is unable to preserve them.

Schemes for Development of Women and Children

2316. SHRIMATI DIL KUMARI BHANDARI
SHRIMATI SHEELA GAUTAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether schemes have been launched for development of children and women in urban and rural areas;

(b) if so, the progress made so far, State-wise and Union-territory wise,

(c) whether any provision of funds for these schemes have since been made;

(d) if so, the details thereof, scheme-wise and amount spent so far, State-wise and Union territory-wise; and

(e) the number of women and children benefited by these schemes, district-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) to (e). In addition to the major programmes for the development of